

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2018 &
IA NO. 777 OF 2017**

Dated: 4th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Vijayanagar Sugar Private Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Pratiksha Mishra
Mr. Mayank Kshirsagar for R-2

ORDER

Learned counsel for respondent No.2 seeks three weeks more time to file reply. She may take steps to file reply along with IA on or before 26.07.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **12.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**